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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid on the Table—Kumari Selja.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF TOURISM (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, see No. LT-589/15/09]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

- (1) A copy of the Life Insurance Corporation of India (Agents) Amendments Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 513(E) in Gazette of India dated the 9th July, 2009 under sub-section (3) of Section 48 of the Life Insurance Corporation Act, 1956.

[Placed in Library, see No. LT-590/15/09]

- (2) A copy of the Redressal of Public Grievances (Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 510(E) in Gazette of India dated the 8th July, 2009 under sub-section (3) of Section 114 of the Insurance Act, 1938.

[Placed in Library, see No. LT-591/15/09]

- (3) A copy of the Notifications No. G.S.R. 517(E) (Hindi and English versions) published in Gazette of India dated the 13th July, 2009, together with an explanatory memorandum making certain amendments in the Notification No. 45/2006-Cus. dated the 24th May, 2006, under sub-section (7) of Section 9A of the Customs Tariff Act, 1975.

[Placed in Library, see No. LT-592/15/09]
